GOVERNMENT OF INDIA MINISTRY OFHEALTH AND FAMILY WELFARE RAJYA SABHA QUESTION NO09.11.2010 ANSWERED ON

APPOINTMENT OF FACULTY MEMBERS ON CONTRACT BASIS AT AIIMS .

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Shri T.M. Selvaganapathi

Will the Minister of COALCOALCOALCOALCOALHEALTH AND FAMILY WELFARE be pleased to state :-

(a) whether it is a fact that Government had taken a decision to appoint faculty members on contract basis in the All India Institute of Medical Sciences (AIIMS) at Delhi;

(b) if so, the details thereof;

(c) whether it is also a fact that senior faculty memebrs of AIIMS, New Delhi, have expressed their anguish and apprehension on the said move; and

(d) if so, the decision taken by Government in this regard?

ANSWER

THE MINSITER OF HEALTH AND FAMILY WELFARE

(SHRI GHULAM NABI AZAD)

(a) & (b)The appointment of faculty members are done by the institute and not the Government. However, keeping in view the vacancies in faculty positions, the Institute did propose to engage faculty positions in Clinical and Service Providing Departments.

(c)Yes.

(d)The process of filling up faculty posts on Contract Basis has been withheld.